

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**STARRED QUESTION NO. 130
TO BE ANSWERED ON DECEMBER 15, 2022**

HOUSING PROJECTS UNDER PMAY

NO. 130. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any data regarding the number of housing projects undertaken under Pradhan Mantri Awas Yojana (PMAY) for the State of Karnataka and if so, the details thereof, district-wise;**
- (b) whether the Government has any data regarding the number of beneficiaries under PMAY in the Mandya Lok Sabha Constituency and if so, the details thereof;**
- (c) whether the Government has any data regarding the applications pending under PMAY in Mandya Lok Sabha Constituency; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. 130* DUE FOR ANSWER ON 15.12.2022 REGARDING "HOUSING PROJECTS UNDER PMAY"

(a) Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/ Union Territories (UTs) including the State of Karnataka by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). District-wise details of housing projects sanctioned under PMAY-U for the State of Karnataka are given at Annexure-I.

(b): Physical and financial progress in Mandya Lok Sabha Constituency under PMAY-U is given at Annexure-II.

(c) & (d): The mission period of PMAY-U was up to 31.03.2022 which has since been extended upto 31.12.2024 for completion of all 122.69 lakh houses sanctioned till 31.03.2022 without changing funding pattern and implementation methodology of the scheme. Credit Linked Subsidy Scheme vertical has not been extended beyond 31.03.2022.

During the extended period, no additional houses will be sanctioned. However, within an overall ceiling of 122.69 lakh houses sanctioned till 31.03.2022, States/UTs may be sanctioned houses under BLC vertical against curtailment of non-starter houses under BLC, AHP and ISSR verticals of PMAY-U.

No proposal received from State till 31.03.2022 for sanction of houses under PMAY-U, in respect of Mandya Lok Sabha Constituency is pending in the Ministry.

**District wise details of no of projects & houses sanctioned in the
State of Karnataka under PMAY-U (as on 28.11.2022)**

Sr. No.	District	No of projects and houses sanctioned under BLC, AHP & ISSR		Houses under CLSS	Overall Houses sanctioned of PMAY-U
		No of projects	No of houses		
1	Bagalkot	193	20,033	1,302	21,335
2	Ballari	83	25,992	1,349	27,341
3	Belagavi	295	38,435	4,389	42,824
4	Bengaluru Rural	51	5,283	1,346	6,629
5	Bengaluru Urban	111	1,45,303	58,413	2,03,716
6	Bidar	51	20,074	883	20,957
7	Bijapur	123	30,043	1,600	31,643
8	Chamarajnar	40	4,846	343	5,189
9	Chikkaballapur	68	6,046	276	6,322
10	Chikkamagaluru	65	5,664	534	6,198
11	Chitradurga	57	17,935	1,473	19,408
12	Dakshina Kannada	113	6,525	4,466	10,991
13	Davanagere	75	12,871	1,957	14,828
14	Dharwad	88	21,647	4,423	26,070
15	Gadag	84	22,095	928	23,023
16	Hassan	70	8,200	1,495	9,695
17	Haveri	97	15,853	1,256	17,109
18	Kalaburagi	101	28,620	3,493	32,113
19	Kodagu	28	809	89	898
20	Kolar	56	7,762	542	8,304
21	Koppal	99	12,161	784	12,945
22	Mandya	66	5,427	767	6,194
23	Mysuru	94	27,118	5,129	32,247
24	Raichur	100	20,766	1,981	22,747
25	Ramanagara	52	12,810	309	13,119
26	Shivamogga	88	19,705	2,469	22,174
27	Tumakuru	79	14,514	1,662	16,176
28	Udupi	43	3,018	1,814	4,832
29	Uttara Kannada	136	12,256	553	12,809
30	Vijayanagara	85	15,527	1,078	16,605
31	Yadgir	69	11,428	483	11,911
Total		2,760	5,98,766	1,07,586	7,06,352

Annexure II referred to in reply to LSSQ No.130 due for 15-12-2022

**Vertical wise details of Physical and financial progress in Mandya Parliament
Constituency under PMAY-U (as on 28.11.2022)**

₹ in Cr.

Sr. No.	Particulars	Credit Linked Subsidy Scheme (CLSS)	(In-situ Slum Redevelopment (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Achievement under PMAY(U)
1	Project(s)Approved	N/A	1	10	63	74
2	Investment (Central, State & Beneficiary)	93.32	64.99	142.76	117.42	418.49
3	Central Assistance Sanctioned	19.77	41.83	40.23	45.59	147.42
4	Central Assistance Released	19.77	16.02	16.14	23.07	75
5	Houses Sanctioned	889	1,335	2,682	3,039	7,945
6	Houses Grounded for Construction	889	1,335	1,809	2,978	7,011
7	Constructions of Houses Completed/ Delivered	889	940	645	1,797	4,271